

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:323  
ANSWERED ON:18.04.2005  
PENDING CONSUMER CASES  
Satheedevi Smt. P.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of cases filed with the National and State Consumer Disputes Redressal Commission and the number out of them disposed of during the last three years, State-wise;
- (b) whether the number of pending cases are increasing due to non-disposal of such cases within ninety days;
- (c) if so, the details thereof;
- (d) whether the Government has received any representations for increasing the number of consumer courts in various States; and
- (e) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a): The information regarding cases filed and disposed of during the last three years in National and State Consumer Disputes Redressal Commissions, as provided by the National Consumer Disputes Redressal Commission, is given in the Annexure.

(b) & (c): The pendency in State Commissions is mainly because of inadequate infrastructure, non-functioning of some of the State Commissions due to non-filling of vacant posts and their functioning through a single bench.

(d) & (e): No, Sir. As per the provisions of the Consumer Protection Act, 1986, States are empowered to establish State Commissions and their benches and also District Fora as well as additional District Fora.

ANNEXURE

STATEMENT REFERRED TO IN PART (a) OF REPLY TO LOK SABHA STARRED QUESTION NO. 323 FOR 18.04.2005 REGARDING PENDING CONSUMER CASES

THE TOTAL NUMBER OF CASES FILED, DISPOSED OF AND PENDING DURING LAST THREE YEARS

NATIONAL COMMISSION:

2002	2003	2004
Filed Disposed#	Filed Disposed#	Filed Disposed#
3971 3097	4625 4074	4046 4171

STATE COMMISSIONS:

States/ UTs 2002 2003 2004

Filed Disp- Filed Disp- Filed Disp-  
osed# osed# osed#

Andhra Pradesh	1121	645	1337	1563	1741	452
A & N Islands	13	8	7	12		
Arunachal Pradesh	6	1	3	3	1	0
Assam	717	39	813	40		
Bihar	595	202	867	507		
Chandigarh	513	331	876	702	520	581
Chattisgarh			1442	463	807	1054
D & N Haveli/D&Diu	0	1	1	4	2	2
Delhi	2779	2763	1785	1741	1775	2131
Goa	69	49	145	51	76	98
Gujrat	1441	1402	2504	1530	1910	2419
Haryana	4095	3115	3325	1493	3079	1479
Himachal Pradesh	1444	1099	1210	810	1409	763
Jammu & Kashmir	364	360	283	284	238	253
Jharkhand	0	0	580	505	658	666
Karnataka	1078	1421	1244	1198	1711	1267
Kerala	1550	1100	967	545	1083	562
Lakshadweep	0	0	0	0	2	0
Madhya Pradesh	2144	2284	2246	2467	2353	2193
Maharashtra	2487	1053	2332	1640	2420	1520
Manipur						
Meghalaya	20	12	15	6	14	5
Mizoram	18	1	13	26	8	0
Nagaland	9	6	2	1	4	1
Orissa	942	533	1122	854	1772	742
Pondicherry	30	19	28	28	36	29
Punjab	1662	1111	2413	1823	1886	1129
Rajasthan	1751	1975	1715	2500	2293	2745
Sikkim	1	2	2	1	3	1
Tamilnadu	1115	568	1206	633	930	660
Tripura	78	20	63	96	65	84
Uttar Pradesh	3517	649	2820	311	3774	128
Uttaranchal	0	0	2401	520	683	910
West Bengal	867	894	895	701	795	1112

TOTAL:	30456	22649	32281	20991	34323	24191
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Note: # = includes cases filed during previous years.